NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

Name of the Company:

Bahubali Shantilal Shah

The Lok Prakashan Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 1. PAVANS GUDIAWACA ADVOCATE PETITIONER Muliemak

2. ANIP A. GANDHI

ADVOCATE RESPONDENT NO-2 Mil-PM

3) Apurva Vakil

Advocate

Respondent No. 3 April

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Fc. A.

Respondent Alfrida

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Mr. Anip Gandhi present for Respondent no. 2. Learned Advocate Mr. Apurva Vakil present for Respondent no. 3. Learned FCA Mr. Divyang Majmudar present for Respondent no. 6. None present for other Respondents.

Joint purshis (Memo) filed by Learned Advocate for Petitioner and Learned Advocate for Respondent no. 3.

List the matter on 04.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of July, 2017.